

SHRI J. S. L. HATHI: Unless we know what will be the total cost, what will be the stages of construction etc., I do not think I can say whether it will be dropped or not. I cannot say that. It is intended to be included in the Plan but I cannot say that it will be dropped.

PBOF. G. RANGA: Is it not a fact, Sir, that all those things had to be taken into consideration when this question was included in the President's Address? On the last occasion when the President was pleased to address both Houses of Parliament, he observed that a project on the Krishna River would be included in the Five Year Plan and, therefore, it precluded the possibility of its being dropped?

SHRI J. S. L. HATHI: There decision of the Government as yet that it will be dropped.

RS IN KASHMIR

SHRI S. MAHANTY: Will the Prime Minister be pleased to state:

(a) how many U.N. observers from America in Kashmir have been replaced by observers from other countries; and

(b) the countries to which the observers belong!

I

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a) and (b), the strength of the U. S. personnel in the U.N. observers team in March 1954 was 21, out of which 18 were military personnel and 3 civilians. The total number of observers of different nationalities in the team was then 82. At present, there are 6 U.S. nationals in the U.N. observers team out of which five are military personnel and one is a civilian. The total strength of the team is 72.

It is not possible to specify the nationalities of the officials who replaced the outgoing American officials, as changes in the composition of

the team are constantly taking place. It is noticed, however, that since March 1954 one observer each has been supplied by Egypt, Honduras, Syria and Lebanon. There were no observers from these countries in March 1954. There has also been an increase in the number of observers from Australia, Greece, the U.K., Norway, Holland and Denmark.

SHRI S. MAHANTY: Could we know what happened to the Governor India's representation for withdrawal of American observers after they ceased to be neutrals?

SHRIMATI LAKSHMI MENON: Sir, from the figures it is evident that withdrawal is taking place gradu-

SHRI S. MAHANTY: Sir, that is quite a different matter altogether. My question is: After the Prime Minister made a public announcement that the observers should be withdrawn from Kashmir in view of the fact that they ceased to be neutrals, and after the Government of India's Sanjay Kumar Sharma initiative to the United Nations similar representation, what happened?

SHRIMATI LAKSHMI MENON: Sir, the views of the Government were communicated to the United Nations Secretariat and it was agreed that United States nationals on the team would be replaced gradually by nationals of other countries on the principle that the parties concerned would be consulted at the time of the replacement of the observers.

SHRI S. MAHANTY: Sir, in view of the fact that the full complement of the United Nations observers are not functioning in Kashmir—still there is a lag of ten—is it correct to infer that since the American observers are not being sent, the full complement is not going to arrive?

9 AM.

MR. CHAIRMAN: Very difficult to follow.

SHRI S. MAHANTY: What I exactly mean is. the full complement of the observers is 82. Now, at the moment, the strength is 72. So, I want to know, in view of this difference of ten, is it correct to infer that since the American observers are not going to come, the full complement is not going to be attained?

SHRI JAWAHARLAL NEHRU: What the full complement may be, I do not know. All I can say is, according to the figures before us, there are ten less now in the total than there were six months ago

SHRI S. MAHANTY: Could we take it that the Government of India's representations to the United Nations for withdrawal of the American observers were not heeded? They were simply replaced when their terms expired but they were not withdrawn.

SHRI JAWAHARLAL NEHRU: My guess has just informed the House that they had been withdrawn. The hon. Member may say that they have not been withdrawn speedily enough but the great majority of them have been withdrawn. Possibly there are four or five still there; there was a large number previously.

SHRI S. MAHANTY: Sir, a distinction should be made between withdrawal and replacement after the expiry of the stipulated term.

SHRI JAWAHARLAL NEHRU: Some have been replaced. Subject to correction, I find that fifteen had been withdrawn and out of that five had been replaced. There are ten still.

SHRI H. P. SAKSENA: Do the Government of India fix the number of these observers for each and every country or is it that they may send any number?

PROF. G. RANGA: The U.N. does it.

SHRI JAWAHARLAL NEHRU: The Government of India have nothing to do with it

SHRI B. GUPTA: In view of the fact that the Conservative Party in Britain and the Conservative Press are systematically describing India as an aggressor in the matter of Kashmir, is it not desirable, Sir, that we should also consider the Question of eliminating the troops and observers from the United Kingdom?

MR. CHAIRMAN: Next question.

SHRI B. GUPTA: Sir, I want an answer on that Do I take it that there is no answer?

MR. CHAIRMAN: No answer.

U.S. MILITARY PLANES WITH U.N. OBSERVERS IN KASHMIR

*35. SHRI S. MAHANTY: Will the PRIME MINISTER please state whether there are U.S. military planes operated by American pilots at the disposal of the U.N. observers in Kashmir?

THE PARLIAMENTARY SECRETARY;
TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): No, Sir.

*36. [The questioner (Shri K. Surya-narayana, was absent. For answer, vide col. 175 infra.)

. | The questioner (Shri K. Surya-narayana, was absent. For answer, vide cols. 175-176 infra.]

*38. [Postponed to the 30th August 1954.]

REDUCTION OF STOCKS OF STATIONERY

*30. SHRI P. C. BHANJ DEO: Will the Minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the value of the stationery-stores and typewriters held in the Stationery Office, Calcutta, on the 31st March of each of the year 1950, 1952 and 1954; and

(b) whether any steps have been taken to reduce excessive stocks as recommended by the Public Accounts